

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-8/2017/ 3988 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. S. Bhattacharjee,
District & Session Judge,
Karimganj.

Dated Guwahati the th 20 October, 2020.

Sub: **Civil vacation.**

Ref:- Your letter No.DJK/20202/3280 dated 07.10.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail entire Durga Puja vacation from 22.10.2020 to 04.11.2020 along with three days casual leave from 05.11.2020 to 07.11.2020 and station leave permission from the evening of 21.10.2020 till the evening of 08.11.2020. Further, the Addl. District & Sessions Judge, FTC, Karimganj and in his absence the next senior most Judicial officer at the station will remain in charge of your office in your absence.

Yours faithfully,

Sd/-

3990

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-8/2017/ 3989- 1A, dated 20.10.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)